

SPECIAL BENCH
COURT - II

O-206

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/146(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05TH APRIL 2024

IN THE MATTER OF	SUBHAM CAPITAL PRIVATE LIMITED VS VEDIC REALTY PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Shaunak Mitra, Adv.] For the Financial Creditor
Mr. Shounak Mitra, Adv.]
Ms. Vaibhavi Pandey, Adv.]
Mr. Aditya Sarkar, Adv.]

Ms. Urmila Chakraborty, Adv.] For the Corporate Debtor
Ms. Madhuja Barman, Adv.]

ORDER

1. Learned Counsel for the Petitioner present. Ld. Counsel for the Corporate Debtor present.
2. Since pleadings are over, list this matter for arguments on **17.05.2024**.

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)